

(d) whether the Assistant Sales Tax Officers of Travancore-Cochin Area have been equated with the Upper Division Clerks of Malabar area of the Madras State; and

(e) if so, on what grounds?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Yes. ..

(c) The equation recommended by the Chatterjee Committee, *inter-alia*, was:—

Sales Tax Officers } Deputy Commercial
Grade I (Rs. Tax Officers
(200—300) (Rs. 200—300)
Sales Tax Officers }
Grade II (Rs.
150—250) }

(d) No.

(e) Does not arise.

Angi Tribes of Andaman

720. Shri Basumatari: Will the Minister of Home Affairs be pleased to state:

(a) Whether it is a fact that the Angi tribes of Andaman are still completely backward;

(b) if so, whether any scheme has been drawn by the Government to rehabilitate them properly; and

(c) whether any suggestion has been made by the Chief Commissioner to send some batch of social workers there to work among them?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Yes, the Onge (not Angi) tribes is backward.

(b) Yes. The Third Five Year Plan has schemes for coconut cultivation and plantation of fruit trees etc., and for presentation of gifts of cloth, food articles, axes, fishing hooks, buckets etc. Some wells and model huts have been already constructed. Seasonal dispensary also functions every year during fair weather.

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(c) No. The work of welfare is looked after by the officer in charge of anthropological survey.

न्यायाधीशों की सेवानिवृत्ति की आयु

७२१. श्री बड़े : क्या गृह-कार्य मंत्रालय यह बताने की कृपा करेंगे कि :

(क) क्या उच्चतम न्यायालय के न्यायाधीशों की सेवानिवृत्ति की आयु सीमा ६५ वर्ष है ;

(ख) क्या राज्यों में उच्च न्यायालयों के न्यायाधीशों की सेवानिवृत्ति की आयु सीमा ६० वर्ष है ;

(ग) यदि हां, तो क्या सरकार मजिस्ट्रेटों और निम्न न्यायालयों के सिविल न्यायाधीशों की आयु सीमा बढ़ा कर ६५ वर्ष करने का विचार कर रही है ;

(घ) यदि नहीं, तो इस के क्या कारण हैं; और

(ङ) क्या राज्य न्यायालयों में अनेक पद खाली पड़े हैं ?

गृह कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) जी हां ।

(ख) जी हां ।

(ग) से (ङ). प्राथमिक रूप से यह मामला राज्य सरकारों से सम्बन्धित है ।

12:07 hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of Shrimati Kesar Kumari Devi who passed away on the 3rd May, 1962 at Raipur at the age of 57.

Shrimati Kesar Kumari Devi was a sitting Member of this House from Raipur constituency of Madhya Pradesh. She was also a Member of the Second Lok Sabha.